subsidised foodgrains under NFSA is also required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication.

As per last amendment, the eligible beneficiaries who do not possess the Aadhaar number or, are not yet enrolled for Aadhaar, but are desirous of availing subsidised foodgrains under NFSA are required to make application for Aadhaar enrolment by 31st December, 2019.

## Starvation deaths

†2949. DR. KIRODI LAL MEENA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Ministry has laid down the definition of deaths caused by starvation;

(b) if so, the details thereof and parameters adopted for laying down the said definition;

(c) if not, the reasons therefor;

(d) the number of incidents reported regarding deaths due to starvation during last four years, State-wise and year-wise; and

(e) whether the Ministry has analysed the reasons responsible for starvation deaths, in spite of existing system of distribution of subsidized rations to the poor through PDS, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) The Department of Food & Public Distribution has not defined starvation or hunger death. No State Government/UT Administration has reported any incident of starvation death during the last four years. Media reports alleging starvation deaths from time to time have not been substantiated.

(e) Does not arise in view of the (a) to (d) above.

## Procurement of wheat in Madhya Pradesh

<sup>†</sup>2950. SHRI DIGVIJAYA SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any procurement limit could be set for the procurement of fair

<sup>†</sup>Original notice of the question was received in Hindi.